

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF INVESTMENT AND PUBLIC ASSET MANAGEMENT

LOK SABHA

UNSTARRED QUESTION No. 4603

TO BE ANSWERED ON Monday, March 23, 2020

Chaitra 3, 1942 (Saka)

Disinvestment of BPCL and SCI

4603. SHRI D. K. SURESH:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is disinvesting five Public Sector Units (PSUs) including majority stakes in bluechip oil company Bharat Petroleum Corporation Limited (BPCL) and Shipping Corporation of India (SCI);
- (b) if so, the details thereof;
- (c) the details of turnovers and profit of the said companies for the last ten years; and
- (d) the details of total asset values including land values of the said companies?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI ANURAG SINGH THAKUR)**

(a) & (b) On 20.11.2019, the CCEA has given 'in-principle' approval for the strategic disinvestment of five CPSEs, as under:

(i) Bharat Petroleum Corporation Ltd.

(a) Strategic disinvestment of Government of India shareholding of 53.29% in Bharat Petroleum Corporation Ltd (except its equity shareholding of 61.65% in Numaligarh Refinery Limited (NRL) and management control thereon) along with transfer of management control to a strategic buyer.

(b) Strategic disinvestment of BPCL's shareholding of 61.65% in NRL along with transfer of management control to a Central Public Sector Enterprise (CPSE) operating in the Oil and Gas Sector.

(ii) **Shipping Corporation of India Ltd.**

Strategic disinvestment of Government of India shareholding of 63.75% in Shipping Corporation of India Ltd along with transfer of management control to a strategic buyer.

(iii) **Container Corporation of India Ltd. (CONCOR)**

Strategic disinvestment of Government of India shareholding of 30.8% (out of 54.8% equity presently held by the Government of India) along with transfer of management control to a strategic buyer.

(iv) **THDC India Limited (THDCIL)**

Strategic disinvestment of Government of India shareholding of 74.23% in THDCIL along with transfer of management control to an identified CPSE strategic buyer, namely, NTPC in modification of the earlier decision of CCEA dated 28.12.2018 for listing of THDCIL.

(v) **North Eastern Electric Power Corporation Limited (NEEPCO)**

Strategic disinvestment of Government of India shareholding of 100% in NEEPCO along with transfer of management control to an identified CPSE strategic buyer, namely, NTPC, in modification of the earlier decision of CCEA dated 12.4.2017 for listing of NEEPCO.

(c) & (d) Information is given at Annexure-1

Table 1 : Profit/ loss for last 10 Financial Years (Rs. In Crore)

Sr. No.	CPSEs Name	Profit/Loss									
		2009-10	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16	2016-17	2017-18	2018-19
1	BHARAT PETROLEUM CORPN. LTD.	1,537.62	1,546.68	1,311.27	2,642.90	4,060.88	5,084.51	7,056.36	8,039.30	7,976.30	7,132.02
2	CONTAINER CORPORATION OF INDIA LTD.	786.69	875.95	877.88	940.03	984.76	1,047.55	950.82	835.20	1,044.46	1,215.41
3	NORTH EASTERN ELECTRIC POWER CORPORATION LTD.	289.37	263.56	219.11	242.30	231.52	318.53	372.54	225.97	274.66	213.93
4	SHIPPING CORPORATION OF INDIA LTD.	376.9	567.3	(428.2)	(114.3)	(274.7)	200.9	753.3	142.3	253.8	(122)
5	THDC INDIA LTD.	479.95	600.48	703.83	531.38	595.32	691.15	809.02	711.23	778.74	1,251.60

Table 2 : Turnover for last 10 Financial Years (Rs. In Crore)

Sr. No.	CPSEs Name	Turnover									
		2009-10	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16	2016-17	2017-18	2018-19
1	BHARAT PETROLEUM CORPN. LTD.	131,499.72	163,218.21	222,393.72	250,537.61	270,910.31	253,073.22	217,682.10	2,41,859.48	276,400.89	336384.45
2	CONTAINER CORPORATION OF INDIA LTD.	3,705.68	3,834.85	4,060.95	4,406.16	4,984.55	5,585.23	5,742.58	5,516.12	6,157.16	6,881.92
3	NORTH EASTERN ELECTRIC POWER CORPORATION LTD.	1,022.13	1,198.27	1,197.66	1,325.24	1,279.74	1,530.51	1,608.41	1,404.47	1,632.94	2,007.03
4	SHIPPING CORPORATION OF INDIA LTD.	3,463.1	3,543.4	3,820.8	4,152.5	4,155.2	4,153.8	4,049.9	3,447.4	3,469.5	3,925.9
5	THDC INDIA LTD.	1,416.7	1,683.17	2,045.58	1,956.14	2,066.70	2,397.16	2,466.49	2,094.74	2,190.64	2,767.96

Table 3 : Total Assets as on 31.03.2019 (Rs. In Crore)

Sr. No.	CPSEs Name	31.03.19
1	BHARAT PETROLEUM CORPN. LTD.	115,627.25
2	CONTAINER CORPORATION OF INDIA LTD.	12,606.80
3	NORTH EASTERN ELECTRIC POWER CORPORATION LTD.	15,073.28
4	SHIPPING CORPORATION OF INDIA LTD.	14,148.27
5	THDC INDIA LTD	15,577.83